

Central Information Commission

Minutes of the weekly meeting of 11.7.2006.

Present

- 1. Shri Wajahat Habibullah, CIC in Chair**
- 2. Smt. P. Balasubramanian, IC**
- 3. Dr. O.P. Kejariwal, IC**
- 4. Shri A.N. Tiwari, IC**
- 5. Prof. M.M. Ansari, IC**

2. The Secretary, Joint Secretary, both Directors and Under Secretary were present.

3. Regarding 12th & 13th October celebrations, tentative schedule was discussed in detail. Micro level details of the Schedules will be developed on the basis of the major themes decided by the Steering Committee. Agenda of the conference must be prepared before the conference begins. NGOs, professionals and eminent scholars may be consulted in preparation of the agenda papers. Once prepared, they will be circulated among the different groups of participants/speakers for participation in discussions. For the Convention, requisite Budget needs to be prepared. A blue print of the budget that will be required may be submitted at the earliest. Proposed tentative schedule was accepted.

3. A Standing Committee will be set up for these celebrations. Different Commissioners suggested some names of Members of the Standing Committee. There will also be a Co-ordination Committee chaired by Chief Information Commissioner, Central Information Commission. The Co-ordination Committee can meet once in a month and deliberate on the different issues regarding the National Convention This Committee may include the Chief Information Commissioners of the States among others.

4. Regarding the Annual Report, the Commission was apprised that the Centre for Civil Society has undertaken the task of preparing the Annual Report. The Members were also informed that a letter by Secretary, CIC has already been written to the different Ministries who have not yet submitted their returns. The Commission suggested continuous follow-up in this matter.

5. In respect of "CIC Manual and Procedures", suggestions received on different points in the Fact Sheet, have been incorporated.

6. Regarding the review of the web sites of all public sectors, the Committee took a view that such public sectors will be identified and the Secretary, CIC will write letters to the chief executives about ascertaining implementation of provisions of the Act in their organizations.

7. Regarding the designing of the CIC Building on the plot allocated to it in RK Puram, Commission advised that an estimate from CPWD may be invited based on the sketch and design. A professional agency may be prepared the design.

8. Henceforth, to expedite disposal hearings will be single bench hearing unless a Commissioner requests the Chief Information Commissioner for a Division Bench. In this regard it will be important to have sharing of Decisions amongst Commissioners so that consistency is maintained. Important Decisions may be circulated for discussion and appraisal in weekly meeting. These decisions will be identified by the Mr. LC Singhi, Director (Legal) in consultation with Director Ms. Nisha Singh.